

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1839  
TO BE ANSWERED ON 27<sup>th</sup> JULY, 2018**

**RASHTRIYA AROGYA NIDHI**

**1839. DR. UDIT RAJ:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Rashtriya Arogya Nidhi Scheme (RANS) is being implemented in the country;
- (b) if so, the details thereof along with the funds allocated/utilized during the last three years; and
- (c) whether the public is not aware about the benefits of RANS unlike Prime Minister's National Relief Fund and if so, the steps taken/being taken by the Government to increase awareness among the people about RANS?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) : Yes, the scheme Rashtriya Arogya Nidhi (RAN) Scheme is under implementation in the country.

(b): The details of the RAN scheme are given in **Annexure**. The budgetary allocation and expenditure, including expenditure out of interest accrued and refund received from the hospitals, under RAN scheme during the years 2015-16 to 2017-18 are as follows:

**(Amount in Rs Lakhs)**

<b>Year</b>	<b>Amount allocated</b>	<b>Amount utilized</b>
2015-16	2000.00	1827.87
2016-17	2200.00	2557.23
2017-18	3000.00	4350.51

(c): The various steps taken by the Government to increase awareness about the RAN Scheme, inter-alia, include letters to the State Governments for publicizing the Scheme in their respective States, Press Note in the leading newspapers of the country giving information about the Scheme, uploading all details regarding the Scheme, viz documents required, eligibility criteria, procedure and contact details for queries on Ministry's website, publication of an Appeal in the newspapers disseminating information about the Scheme and circulation of Scheme details in pamphlet format to all State Health Directors/Central Institutions and Hospitals.

## Annexure

The Rashtriya Arogya Nidhi (RAN) has been set up vide Resolution No.F.7-2/96-Fin-II dated 13-01-1997 and registered under the Societies Registration Act, 1860, as a **Society**. The RAN was set up to provide financial assistance to patients, living below poverty line and who are suffering from major life threatening diseases, to receive medical treatment at any of the super speciality Hospitals/Institutes or other Government hospitals. The financial assistance to such patients is released in the form of 'one-time grant', which is released to the Medical Superintendent of the Hospital in which the treatment has been/is being received.

Under RAN, Revolving Funds have been set up in 13 Central Government Hospitals/Institutions located all over India for providing financial assistance for treatment upto Rs.2 lakh. In addition, financial assistance is provided for individual cases referred by Government hospitals/institutions, which do not have a Revolving Fund and for cases referred by 13 Government hospitals/institutions with Revolving Funds for assistance exceeding Rs.2 lakh.